F. No. 1/Infant Nutrition/Std./Notification/FSSAI/2016.—In the notification of Food Safety and Standards Authority of India, published in the Gazette of India, at page 4 Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2018, Extraordinary, Part III, Section 4, Vide notification number F. No. 1/Infant Nutrition/Std./Notification/FSSAI/2016, dated the 13th March, 2018,—

1. Page 4, line 28, for “2.1.9” read “2.1.19”.

PAWAN AGRAWAL, Chief Executive Officer
[ADVT.-III/4/Exty./29/18]